

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1921
TO BE ANSWERED ON THE 17/03/2023

MARTYRED FARMERS IN FARMERS' MOVEMENT

1921. SHRI NARAIN DASS GUPTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any data on the farmers martyred in the farmers' movement which lasted for more than one year;
- (b) if so, the number of farmers who have been given compensation as per the assurance given by Government; and
- (c) if the compensation has not been provided, by when Government will take action in this matter and give compensation to the martyred farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The subject of compensation etc. to the families of the deceased farmers in the farmers movement is with the concerned State Governments.
